

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1461/2014

New Delhi this the 4th February, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Jitender Singh Yadav
Roll No.2201002463
S/o Sh.Balbir Singh Yadav,
R/o 1343/21, Prem Nagar,
Rohtak, Haryana-124001. ...Applicant.

(By Advocate: Shri Nitin Kumar Gupta)

Versus

1. Staff Selection Commission,
Through its Chairman,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-110003.
2. The Secretary-cum-Controller of Examination,
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-110003.
3. Regional Director, NR,
Staff Selection Commission,
Through its Chairman,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-110003. ...Respondents.

(By Advocate: Shri S.M.Arif)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the applicant seeks leave & permission to withdraw the present O.A., with liberty to approach the appropriate forum. His prayer is allowed, and the O.A. is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/